

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 70 of 2012

Dated : 4th January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani for R.2

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Counsel for the Respondent (s): Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani for R.2

ORDER

Post the matters for hearing on **05.02.2013** along with
Appeal Nos. 212 of 2012 & batch.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs